

(J.H.C. Sch. 1-7)

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From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Sanjay Kumar Chandhariyavi, Addl. Pr. Judge, Addl. Family Court, Jamshedpur,
2. Sri Rakesh Kumar Singh, District & Addl. Sessions Judge, Daltonganj,
3. Sri Yashwant Kumar Shahi, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Rape Cases, Garhwa,
4. Sri Shiv Pal Singh, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
5. Sri Virendra Kumar Tiwari, District & Addl. Sessions Judge-cum-Presiding Officer, MVACTION, Hazaribagh,
6. Sri Ajit Kumar, District & Addl. Sessions Judge, Deoghar,
7. Sri Banshi Dhar Tiwari, District & Addl. Sessions Judge, Gumla,
8. Sri Peeyush Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
9. Sri Vijay Kumar No. III, District & Addl. Sessions Judge, Deoghar,
10. Sri Mahendra Prasad, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against women, Dhanbad,
11. Sri Md. Nasiruddin, District & Addl. Sessions Judge, Daltonganj,
12. Sri Om Prakash Pandey No. 2, District & Addl. Sessions Judge-cum-Spl. Judge, Land Acq., Hazaribagh,
13. Sri Ashutosh Dubey, Addl. Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau, Ranchi,
14. Sri Mahesh Prasad Yadav, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
15. Sri Kamal Nayan Pandey, District & Addl. Sessions Judge, Garhwa,
16. Sri Satya Prakash No. 2, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against women, Dhanbad,
17. Sri Pradeep Kumar, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
18. Miss Kumari Ranjana Asthana, J.C.-cum-Spl. Judge, CBI (other than AHD scam)-cum-Spl. Judge, FTC for Offences against women, Ranchi,
19. Sri Sunil Kumar Singh No. 2, District & Addl. Sessions Judge, Giridih,
20. Sri Rizwan Ahmad, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dumka,
21. Sri Shree Prakash Dubey, District & Addl. Sessions Judge, Chatra,
22. Sri Devendra Kumar Pathak, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj,
23. Sri Swarn Shanker Prasad, Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
24. Mrs. Babita Prasad, District & Addl. Sessions Judge, Bokaro,
25. Sri Ravindra Kumar, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Dhanbad,
26. Sri Pankaj Kumar No. II, District & Addl. Sessions Judge, Daltonganj,
27. Sri Lolarak Dubey, District & Addl. Sessions Judge, Deoghar,
28. Sri Ashish Saxena, District & Addl. Sessions Judge, Bokaro (Bermo at Tenughat),
29. Sri Kumar Dinesh, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
30. Sri Surendra Sharma, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Rape Cases, Hazaribagh,
31. Sri Ranjeet Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against women, Bokaro,
32. Sri Bal Krishan Tiwari, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (other than AHD), Ranchi,
33. Sri Alok Kumar Dubey, District & Addl. Sessions Judge, Jamshedpur (Ghatshila),
34. Sri Niraj Kumar Srivastav, Addl. Pr. Judge, Addl. Family Court, Dhanbad,
35. Sri Arvind Kumar Pandey, District & Addl. Sessions Judge, Giridih,
36. Sri Vishwa Nath Shukla, Addl. Judicial Commissioner-cum-Presiding Officer, MVACTION, Ranchi,
37. Sri Sachindra Kumar Pandey, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
38. Sri Diwakar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (other than AHD), Ranchi,

39. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge –cum-Spl. Judge, FTC for Offences against women Bokaro (Bermo at Tenughat),
40. Sri Rajesh Sharan Singh, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh,
41. Sri Rajesh Kumar Pandey, District & Addl. Sessions Judge, Latehar,
42. Sri Rasikesh Kumar, District & Addl. Sessions Judge, Garhwa,
43. Sri Paras Nath Upadhyay, District & Addl. Sessions Judge, Hazaribagh,
44. Sri Raghubar Dayal, District & Addl. Sessions Judge, Daltonganj,
45. Sri Sudhanshu Kumar Shashi, Dist. & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against women, Dhanbad
46. Sri Dhurva Chandra Mishra, District & Addl. Sessions Judge, Godda,
47. Sri Sanjay Kumar No. 1, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
48. Sri Anil Kumar Mishra No. 2, District & Addl. Sessions Judge, Hazaribagh,
49. Sri Ramesh Kumar, Addl. Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi,
50. Sri Martand Pratap Mishra, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Jamshedpur,
51. Sri Shambhu Lal Shaw, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
52. Sri Kaushal Kishor Jha No. 2, District & Addl. Sessions Judge, Jamshedpur,
53. Sri Taufiqul Hassan, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
54. Sri Radhan Krishan, District & Addl. Sessions Judge, Jamshedpur,
55. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa,
56. Sri Ajit Kumar Singh, District & Addl. Sessions Judge, Jamshedpur,
57. Sri Sanjay Kumar Singh No. 1, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dhanbad,
58. Sri Anuj Kumar, District & Addl. Sessions Judge, Saraikela,
59. Sri Rajeev Anand, District & Addl. Sessions Judge, Lohardaga,
60. Sri Subhash, District & Addl. Sessions Judge, Jamshedpur,
61. Sri Syed Saleem Fatmi, District & Addl. Sessions Judge, Dhanbad,
62. Sri Amitesh Lal, District & Addl. Sessions Judge, Hazaribagh,
63. Sri Ravi Ranjan, District & Addl. Sessions Judge, Deoghar,
64. Sri Arvind Kumar No. 1, District & Addl. Sessions Judge, Chatra,
65. Sri Biresh Kumar, District & Addl. Sessions Judge, Garhwa,
66. Sri Sanjay Kumar Upadhyay, District & Addl. Sessions Judge, Daltonganj,
67. Sri Shesh Nath Singh, District & Addl. Sessions Judge, Jamshedpur,
68. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Giridih,
69. Mrs. Prem Lata Tripathi, Addl. Pr. Judge, Additional Family Court, Ranchi,
70. Sri Dinesh Rai, District & Addl. Sessions Judge, Chaibasa,
71. Sri Anil Kumar Pandey, District & Addl. Sessions Judge, Latehar,
72. Sri Sanjay Pratap, District & Addl. Sessions Judge, Godda,
73. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Sahebganj (Rajmahal),
74. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh,
75. Sri Janardan Singh, District & Addl. Sessions Judge, Dhanbad,
76. Sri Gopal Pandey, District & Addl. Sessions Judge, Deoghar,
77. Sri Dhananjay Kumar, District & Addl. Sessions Judge, Dhanbad,
78. Sri Sanjay Kumar No. 2, District & Addl. Sessions Judge, Chaibasa,
79. Sri Sujit Kumar Singh, District & Addl. Sessions Judge, Jamshedpur,
80. Sri Rajni Kant Pathak, District & Addl. Sessions Judge, Ramgarh,
81. Mrs. Sanjeeta Srivastava, District & Addl. Sessions Judge, Giridih,
82. Sri Pawan Kumar, District & Addl. Sessions Judge, Dumka,

83. Sri Manoj Chandra Jha, District & Addl. Sessions Judge, Garhwa,
84. Sri Surya Bhushan Ojha, District & Addl. Sessions Judge, Gumla,
85. Sri Shatrunjay Kumar Singh, District & Addl. Sessions Judge, Jamshedpur,
86. Sri Amit Shekhar, District & Addl. Sessions Judge, Chatra,
87. Sri Yashwant Prakash, District & Addl. Sessions Judge, Gumla,
88. Sri Santosh Kumar No 2, District & Addl. Sessions Judge, Chatra,
89. Sri Srish Dutta Tripathi, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against women, Dhanbad,
90. Sri Surendra Nath Mishra, District & Addl. Sessions Judge, Dumka,
91. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Garhwa,
92. Sri Uttam Anand, District & Addl. Sessions Judge, Daltonganj,
93. Sri Anand Prakash, District & Addl. Sessions Judge, Godda,
94. Sri Deepak Baranwal, District & Addl. Sessions Judge, Sahenganj (Rajmahal),
95. Sri Syam Nandan Tiwary, Addl. Judicial Commissioner, Ranchi,
96. Sri Vinod Kumar Singh, District & Addl. Sessions Judge, Giridih,
97. Sri Sanjay Kumar Singh No. 2, District & Addl. Sessions Judge, Koderma,
98. Sri Ramesh Chandra, District & Addl. Sessions Judge, Jamshedpur,
99. Sri Manish Ranjan, District & Addl. Sessions Judge, Daltonganj,
100. Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge, Gumla,
101. Sri Ghulam Haidar, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against women, Dhanbad,
102. Sri Rakesh Kumar Mishra, District & Addl. Sessions Judge, Gumla,
103. Sri Prabhakar Singh, District & Addl. Sessions Judge, Jamshedpur

Sub: - nomination for attending the Conference on "Extremist Violence & Financial Frauds: Role of Police, Prosecution and Court" on 25th – 26th February, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the the Conference on "**Extremist Violence & Financial Frauds: Role of Police, Prosecution and Court**" on 25th – 26th February, 2017 at Judicial Academy Jharkhand, Ranchi with the direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 25th and 26th February, 2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

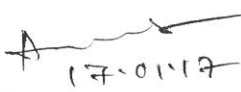
I am further directed to inform that the arrangement for the outstation officers nominated for the conference will be made from the evening of 24th till the evening of 26th February, 2017.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 223 /Apptt.

Dated, Ranchi, the 17.01.17

Copy forwarded to the Principal District & Sessions Judges, Jamshedpur / Daltonganj / Garhwa / Hazaribagh / Deoghar / Gumla / Dhanbad / Giridih / Dumka / Chatra / Bokaro / Latehar / Godda / Chaibasa / Saraikela / Lohardaga / Sahebganj / Ramgarh / Koderma including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 08/JAJ dated 10.01.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


17.01.17
Registrar General